

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 98 OF 2016

APPEAL NO. 99 OF 2016

APPEAL NO. 129 OF 2016 & IA NO. 289 OF 2016

APPEAL NO. 130 OF 2016 & IA NO. 290 OF 2016

APPEAL NO. 187 OF 2016 & IA NO. 404 OF 2016

APPEAL NO. 188 OF 2016 & IA NO. 405 OF 2016

APPEAL NO. 189 OF 2016 & IA NO. 406 OF 2016

AND

APPEAL NO. 190 OF 2016 & IA NO. 407 OF 2016

Dated: 27th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

APPEAL NO. 98 OF 2016

Rattan India Power Ltd.

...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

...Respondent(s)

APPEAL NO. 99 OF 2016

Rattan India Power Ltd.

...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Raveena Dhamija

**Counsel for the Respondent(s) : Ms. Divya Chaturvedi for
Mr. Buddy A. Ranganadhan for R.1**

Ms. Ramni Taneja

Ms. P.V. for R.2

Mr. M.G.Ramachandran

Ms. Anushree Bardhan

Ms. Poorva Saigal

Ms. Ranjitha Ramachandran for R.3

APPEAL NO. 129 OF 2016 & IA NO. 289 OF 2016

Adani Power Maharashtra Ltd. ...Appellant(s)
 Vs.
 Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

APPEAL NO. 130 OF 2016 & IA NO. 290 OF 2016

Adani Power Maharashtra Ltd. ...Appellant(s)
 Vs.
 Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Nishtha Kumar

Counsel for the Respondent(s) : Ms. Divya Chaturvedi for
 Mr. Buddy A. Ranganadhan for R.1

Ms. Ramni Taneja
 Ms. P.V.
 Mr. Anand K. Ganesan for R.2

Mr. M.G.Ramachandran
 Ms. Anushree Bardhan
 Ms. Poorva Saigal
 Ms. Ranjitha Ramachandran for R.3

APPEAL NO. 187 OF 2016 & IA NO. 404 OF 2016**APPEAL NO. 188 OF 2016 & IA NO. 405 OF 2016****APPEAL NO. 189 OF 2016 & IA NO. 406 OF 2016****AND****APPEAL NO. 190 OF 2016 & IA NO. 407 OF 2016**

Maharashtra State Electricity Distribution Co. Ltd. ...Appellant(s)
 Vs.
 Maharashtra Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Ramni Taneja
 Ms. P.V.
 Mr. Anand K.Ganesan

Counsel for the Respondent(s) : Ms. Divya Chaturvedi for
 Mr. Buddy A. Ranganadhan for R.1

Ms. Nishtha Kumar for R.2 (A.No.188/16)

Ms. Raveena Dhamija for R.2
 (A.No.189/16,190/16))

Mr. M.G.Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal
Ms. Ranjitha Ramachandran for R.3

ORDER

List these matters on **04.05.2017.**

(I. J. Kapoor)
Technical Member

ts/kt

(Justice Ranjana P. Desai)
Chairperson